

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES:


Mr. B V Kshatriya & Ors.

V/s.


M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Narush S. Trind.	PCS for PRS legal	
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BY CONSENT - 11/12/2017

2)	MR. MADHUK MAI / KEYSTONE MATHUR	for documents	
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ORDER

T.C.P. No. 70/397-398/NCLT/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **11th December, 2017.**

sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 17.10.2017.

vkf

sd/-

M.K. Shrawat
Member (Judicial)